

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The World Bank and its affiliate the International Development Association have under continuous review the needs of developing countries and the responses that they should themselves make in meeting these requirements. As a result of such constant review, material improvements have taken place over the last five years in the terms of financing. To quote examples, the need for non-project financing in increasing measures and the need to meet portion of the total costs (rather than only the foreign exchange cost) of a project have been recognised. In loans to institutional borrowers like the ICICI, they have lessened the extent to which prior references to the Bank are to be made before subloans can be granted. Apart from this, in order to make available more funds for long term development lending through the I.D.A., the World Bank with the authority of the Board of Governors has assigned to the I.D.A. from its surpluses \$ 50 million during 1963-64 and \$ 75 million during 1964-65.

Kangsabati Project

- *252. **Shri Bibhuti Mishra:**
Shri K. N. Tiwary:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Dr. Ranen Sen:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that in Kangsabati Project in West Bengal which has been approved by the Centre, the progress of work is slow for want of funds; and

(b) if so, the reasons for not giving sufficient funds to accelerate the pace of work?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes, Sir.

(b) The State Government has asked for additional funds outside the State Plan ceiling. This is being considered.

Development of Assam Hill Districts

- *253. **Shri Warrior:**
Shri Prakash Vir Shastri:
Shri Hukam Chand Kachhavaia:
Shri Raghunath Singh:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:
Shri Madhu Limaye:
Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri Basumatari:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the joint Centre-State Study Team on the development of Assam Hill Districts including the Mizo Hill Districts has completed its work and submitted its proposals to Government;

(b) if so, the main features thereof; and

(c) the decision taken by Government thereon?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library See No. LT-6658/66].

(c) The proposals of the Study Team are under consideration and it is hoped to take an early decision on them.

कोसी नहर विजली घर

*254. **श्री लहटन चौधरी :** क्या सिंचाई और विद्युत् मंत्री 12 मई, 1966 के तारांकित प्रश्न संख्या 1634 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) कोस्ट कोसी नहर विजली घर कब चालू हो जायेगा और इसको शीघ्र पूरा

करने और चालू करने के लिये सरकार द्वारा क्या कार्यवाही की जा रही है ;

(ख) क्या इस बिजली घर के लिये मशीन जिसे पाकिस्तान ने ज्वट कर लिया था, अब छोड़ दी गयी है ; और

(ग) यदि नहीं, तो इसके लिये सरकार द्वारा क्या अन्य व्यवस्था की जा रही है ?

सिचाई और विद्युत् मंत्री (श्री फखरुद्दीन अहमद) : (क) अब पूर्वी कॉम्प्री नहर बिजली घर के 1967 में चालू होने की संभावना है। ड्राफ्ट ट्यूब गेट तथा अन्तःप्रवाह जलपाशों को छोड़ कर बिजली घर के निर्माण के सिविल कार्य पूरे होने को है। बिजली उत्पादन यूनिट नं० 2, 3 तथा 4 को प्रतिष्ठापित करने का कार्य हाथ में लिया जा रहा है। प्रथम यूनिट की कुछ मशीनरी पाकिस्तान सरकार द्वारा ज्वट कर लिये जाने के कारण इस यूनिट का प्रतिष्ठापन कार्य शुरु नहीं किया जा सकता। बिजली घर को शीघ्र चालू करने के लिये बिहार राज्य बिजली बोर्ड पूरा प्रयत्न कर रहा है।

(ख) तथा (ग) पाकिस्तान सरकार द्वारा ज्वट की गई मशीनरी मुख्यतः बिजली उत्पादन यूनिट नं० 1 से और अन्य तीन बिजली उत्पादन यूनिटों के ड्राफ्ट-ट्यूब लाइनों से सम्बन्ध रखती है। यह मशीनरी अभी तक पाकिस्तान ने वापस नहीं की है। यदि ज्वट की गई मशीनरी पाकिस्तान ने वापस नहीं की तो उसके जापानी निर्माणकर्ताओं से इनको दुबारा बनाने के लिए प्रार्थना की जाएगी।

Policy Re. Disposal of Plots

*255. Shri M. L. Dwivdi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the Delhi Development Authority has recommended that the

policy regarding the disposal of residential plots in the capital be reviewed in the light of experiences gained so far; and

(b) whether it has been considered by Government?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) It is understood that in their meeting held on the 28th May 1966, the Delhi Development Authority have adopted a resolution recommending certain changes in the policy regarding disposal of residential plots under the scheme of "Large Scale Acquisition, Development and Disposal of land in Delhi". This resolution has been forwarded by them to the Delhi Administration for further action.

(b) The matter will be considered in the Ministry of Works, Housing and Urban Development on receipt of recommendations from the Delhi Administration.

Incentives for Doctors for Rural Areas

256. Shri D. C. Sharma:
Dr. Ram Manohar Lohia:
Shri Bagri:
Shri Madhu Limaye:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:
Shri Surendra Pal Singh:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether States have been asked to give more incentives in the form of higher emoluments and more facilities like housing and conveyance, to attract doctors to the rural areas;

(b) if so, the reaction of State Governments thereto; and

(c) the names of the States which have agreed to give such incentives to the doctors?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) and (c). Most of the States have